

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

Original Application No: 375/2024

In reference to Suo Motu cognizance of:

Around 40 injured as boiler explodes in factory in Haryana

Vs

Haryana State Pollution Control Board and Another

Status Report of Rahul Hooda, Deputy  
Commissioner/District Magistrate, Rewari i.e.  
Respondent no. 2

RESPECTFULLY SHOWETH:

1. That the above noted O.A. is pending before the Hon'ble Tribunal for further consideration on 18-04-2024.
2. That Hon'ble Tribunal has taken up suo moto cognizance in reference to News item appearing in 'The Hindu dated 16-03-2024', titled as "Around 40 injured as boiler explodes in factory in Haryana" vide the present O.A. no. 375 of 2024 and issued notice dated 12-04-2024 to the undersigned in this regard.
3. That in compliance of the above notice, the undersigned is submitting a record of events that took place with regard to the explosion and fire incident that happened in M/s. Lifelong Auto Pvt. Ltd. situated in Dharuhera, Rewari on 16-03-2024 as follows:
  - (a) That after receiving the information of the explosion/fire incident in the aforementioned company the Fire Brigade reached at the spot to curb the fire and after receiving the complaint regarding the said accident, a criminal case vide FIR no. 78/17-03-2024; U/s 287, 337, 34 IPC was lodged in Police Station Dharuhera which is pending for investigation. The copy of FIR is attached herewith as Annexure R-2/A.
  - (b) That regarding the said accident, the undersigned has constituted a joint committee consisting of Sub-Divisional Officer (C), Rewari as Chairman and Fire Safety Officer, Rewari, Assistant Director, Industrial Safety and Health.

Rewari as members to inspect the cause of incident vide memo 6123-26/LFA dated 17-03-2024 for submission of a report regarding cause of incident. The joint committee submitted its report vide memo no. 2045/Steno dated 18-03-2024. As per findings the prima facie cause is identified as a spark either from a electric shot circuit or from metal grinding polishing causing an explosion due to availability of large number of fine metal dust in dust collectors. Several other violations have been observed in the report.

- (c) That as per office record, the Assistant Director, Industrial Safety and Health Officer, Rewari issued prohibition order to M/s Lifelong Auto Pvt. Ltd. under section 9 and section 40/41 H of the Factories Act, 1948 vide order no. 295 dated 18-03-2024.
- (d) That the undersigned vide memo no. 6145/LFA dated 20-03-2024 has submitted the joint committee report dated 18-03-2024 to Worthy Chief Secretary, Govt. of Haryana under intimation to with a copy endorsed to Worthy Chief Principal Secretary to Chief Minister and Principal Secretary to Chief Minister with a request for constitution of a senior level expert committee of Industrial Safety Officers for further comprehensive enquiry of the incident.
- (e) That the undersigned vide memo no. 6153/LFA dated 23-03-2024 requested the Director General, National Safety Council, India, for constitution of senior level committee with regard to full scale safety audit of M/s Lifelong Auto Pvt. Ltd. The National Safety Council of India accepted the request through e-mail to conduct a thorough safety audit of the premises of said company. It was further apprised that NSC intimated that the fee for conducting the audit including professional fees, lodging/boarding and travel cost of its experts will be charged and the same was endorsed by the undersigned vide memo no. 6157-58/LFA dated 27-03-2024 to Assistant Director, Industrial Safety and Health Officer, Rewari and Assistant Labour Commissioner, Rewari for information and further proceedings.

(f) That after receiving notice dated 12-4-2024 of Hon'ble tribunal the undersigned vide memo no. 6194-97/LFA dated 15-04-2024 sought the information regarding the number of injured, fatal cases as well as periodical inspection reports and compensation, if any, provided to the affected employees from the Assistant Director, Safety & Health, Rewari; the Regional Officer, HSPCB, Rewari, the ALC, Rewari and the Fire Officer, Rewari. The copies of reports received from the above said departments are attached herewith as Annexure R-2/B to R-2/E.

That as per report no. 395 dated 15-04-2024 submitted by the Assistant Director, Safety & Health, Rewari (Annexure R-2/B) total 39 workers were affected from the accident out of which 19 workers have been discharged, 4 workers are admitted in PGIMS, Rohtak and 16 have lost their lives. It is further submitted by the said department that the management of the aforesaid company is bearing all treatment cost of the affected workers.

In view of the above, it is requested that the present interim status report may kindly be taken on record and the present original application may kindly be disposed off in the interest of justice qua the answering respondent.

Place: Rewari  
Date: 16.04.2024

  
District Magistrate,  
Rewari



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

### FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (ज़िला): REWARI P.S. (थाना): DHARUHERA Year (वर्ष): 2024

FIR No. (प्र.सू.रि. सं.): 0078 Date (दिनांक): 17/03/2024

13:30

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	IPC 1860	287
2	IPC 1860	337
3	IPC 1860	34

3. (a) Occurrence of offence (अपराध की घटना):

1 Day (दिन): Saturday Date from (दिनांक से): 16/03/2024 Date To (दिनांक तक): 16/03/2024

Time Period (समय अवधि): Pahar 6 Time From (समय से): 17:45 hrs Time To (समय तक): 17:45 hrs

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई): Date (दिनांक): 17/03/2024 Time (समय): 13:30 hrs

(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 025 Time (समय): 17/03/2024 14:44 hrs

4. Type of Information (सूचना का प्रकार): Written



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#### 5. Place of Occurrence

(घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): EAST, 1 Km(s) Beat No. (बीट सं.): सोलह
- (b) Address (पता): बाहद रकबा धारुहेडा,
- (c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):

District (State) (जिला (राज्य)):

#### 6. Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):

- (a) Name (नाम): राजकुमार
- (b) Father's Name (पिताका नाम): राधेश्याम
- (c) Date/Year of Birth (जन्म तिथि / वर्ष): 2000 (d) Nationality (राष्ट्रीयता): INDIA
- (e) UID No. (यूआईडी सं.):
- (f) Passport No. (पासपोर्ट सं.):
- Date of Issue (जारी करने की तिथि): Place of Issue (जारी करने का स्थान):
- (g) Occupation (व्यवसाय):
- (h) Address (पता):



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

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(धारा 154 दंड प्रक्रिया संहिता के तहत)

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	Present Address	ओमनगर धारुहेडा, DHARUHERA, REWARI, HARYANA, INDIA
2	Permanent Address	सेड़िया रैतादल सिंह, TARABGANJ, GONDA, UTTAR PRADESH, INDIA

(i) Phone number (दूरभाष सं.): Mobile (मोबाइल सं.):  
91-9813525362

7. Details of known / suspected / unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

S. No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)
1	शिवम ठेकेदार व अन्य		

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S. No. (क्र.सं.)	Property Type (सम्पत्ति के प्रकार)	Sub Type (उप प्रकार)	Value(In Rs/-) (मूल्य (रु में))

10. Total value of property stolen (In Rs/-) (चोरी हुई सम्पत्ति का कुल मूल्य(रु में)):



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11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S. No. UIDB Number (यू.डी.प्रकरण सं.)  
(क्र.सं.)

12. First Information contents (प्रथम सूचना तथ्य):

ब्यान अजाने राजकुमार पुत्र राधेश्याम निवासी सेझिया रेतादलसिंह थाना तरबगंज जिला गोडा युपी हाल औम नगर धारुहेडा बाउम 24 साल मो.न. 9813525362 ब्यान किया की है उपरोक्त पते का रहने वाला हूँ लाईफलॉग कम्पनी धारुहेडा में शिवम ठैकेदार के माध्यम से कम्पनी में लेबर का काम करता हूँ कल दिनांक 16.03.2024 को हम लगभग 60-70 आदमी काम करते हैं जो कम्पनी में काम कर रहे थे जो समय 05.45 pm पर कम्पनी में काम कर रहे थे जो उसी समय बोयलर डस्ट कलक्टर फट गया जो बोयलर का डस्ट कलक्टर पहले भी दो बार फट चुका था जब कोई नुकसान नहीं हुआ था तब भी कम्पनी ठैकेदार व कम्पनी मालिको व अधिकारियो को भी इस बारे ठीक कराने बारे अवगत करवाया अवगत कराया कि इससे कोई भी बडा हादसा हो सकता है जो इन्होंने इस की देख-रेख पर ध्यान नहीं देकर लापरवाही की है अगर कम्पनी के अधिकारी व ठैकेदार व मालिक समय पर सफाई व देख-रेख करते तो ऐसा हादसा नहीं होता जो कल बोयलर डस्ट कलक्टर फटने से लाईट में सर्किट हुआ और कम्पनी में आग लग गई जो कम्पनी अमरजेसी गेट बडा व खुला नहीं होने के वजह से वहा काम कर रहे करीब 35-45 लोग घायल हो गए जिनमे से 25-35 लोग बुरी तरह से घायल हो गए तथा बाकि लोगो के कम चोट लगी है जो इस हादसे में अन्दर काम कर रहे लोगो की एकदम भगदड मच गई लगभग 30-40 लोग घायल हो गये जो वहा से ईलाज के लिए हस्पतालो में भिजवाए गए जिसमे से कुछ को बडे हस्पतालो में व कुछ प्राईवेट हस्पतालो में ईलाज के लिए भिजवाया गया जो कुछ यहा सरकारी हस्पताल रेवाडी में दाखिल है जो हादसा कम्पनी के मालिक व ठैकेदारो की लापरवाही की वजह से हुआ है उनके खिलाफ उचित कार्यवाही की जाए। ब्यान लिखा दिया व सुनन लिया जो ठीक है sd/-राजकुमार वर्मा attested sd/- vijender ASI PS धारुहेडा dt.17.03.2024 कार्यवाही पुलिस - कल दिनांक 16/3/2024 को मन ASI मय सिपाही महीपाल सिंह न. 116/रेवाडी के बराये गस्त पडताल खरखडा कट धारुहेडा मौजूद था। कि मोहर् थाना धारुहेडा नें फोन से सूचना दी कि लाईफ लॉग कम्पनी धारुहेडा में डस्ट कलक्टर फट गया है जिसमें काफी लोग घायल हो गये हैं। जिस सूचना पर मन ASI मय हमराही सिपाही महीपाल न.116/रेवाडी बा सवारी प्राईवेट गाडी के लाईफ लॉग कम्पनी धारुहेडा पहुंचा



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

### FIRST INFORMATION REPORT (Under Section 154 Cr.P.C.)

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(धारा 154 दंड प्रक्रिया संहिता के तहत)

जहां पर मजरुबान घायल जली हुई अवस्था में थे। जिनको एम्बुलेंस उपलब्ध कराकर कम्पनी से ईलाज के लिये एम्बुलेंसों में बैठाकर भेज दिया जिसमें ट्रामा सेंटर रेवाड़ी मजरुबान को भेजा गया था। जिस पर सरकारी अस्पताल रेवाड़ी में मन ASI मय साथी सिपाही के GH रेवाड़ी में पहुंचा जहां पर 30 घायल दाखिल मिले तथा डाक्टर साहब से घायलो कि MLR,S रुक्का हासिल किया गया जिसमें प्राप्त शुदा MLR.NO.SKD/RWR/901/2024-DT. 16/3/2024 अजानें रितेश पुत्र श्री शिवराम निवासी जगपुरवा जिसमें डाक्टर साहब ने कुल 2 चोट KUO BURN लगनी तहरीर कि है। तथा MLR.NO.SKD/RWR/902/2024-16/3/2024 अजानें प्रितम पुत्र श्री रामरत्न निवासी जाकोली जिसमें डाक्टर साहब ने कुल 2 चोट KUO BURN लगनी तहरीर कि है। तथा MLR.NO.SKD/RWR/903/2024-DT. 16/3/2024 अजानें मनीष पुत्र श्री रामप्रकाश निवासी तियारा जिसमें डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि तथा MLR.NO.SKD/RWR/904/2024-DT. 16/3/2024 अजानें रोहीत पुत्र श्री सुनील निवासी अर्जुन नगर उत्तर प्रदेश जिसमें डाक्टर साहब ने कुल 6 चोट KUO BURN लगनी तहरीर तथा MLR.NO.SKD/RWR/905/2024-DT. 16/3/2024 अजानें सनोज पुत्र श्रील नेबूलाल निवासी अलीबाहूल बिहार जिसमें डाक्टर साहब ने कुल 2 चोट KUO BURN लगनी वा MLR.NO.SKD/RWR/906/2024-DT. 16/3/2024 अजानें सोनू पुत्र श्री शिव कुमार निवासी गोविन्दपुर बाग रेवाड़ी जिसमें डाक्टर साहब ने कुल 2 चोट KUO BRUN लगनी वा MLR.NO.SKD/RWR/908/2024-DT. 16/3/2024 अजानें संजय पुत्र श्री रामकिशन निवासी पेहोशवरी बिहार जिसमें डाक्टर साहब ने कुल 5 चोटे KUO BURN लगनी तहरीर कि है। वा MLR.NO.SKD/RWR/909/2024-DT. 16/3/2024 अजानें मुकेश पुत्र श्री रमेश निवासी गोविन्दपूरा रेवाड़ी जिसमें डाक्टर साहब ने कुल 2 चोट KUO BURN लगनी तहरीर कि है। तथा MLR.NO.SKD/RWR/911/2024-DT. 16/3/2024 अजानें राजकुमार पुत्र श्री राधेश्याम निवासी सोझियां उत्तर प्रदेश जिसमें डाक्टर साहब ने कुल 3 चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SKD/RWR/915/2024-DT. 16/3/2024 अजानें सुरज पुत्र श्री कन्हैयालाल निवासी जाखोली में डाक्टर साहब ने कुल 1 चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SKD/RWR/907/2024-DT.16/3/2024 अजानें देवानन्द पुत्र श्री रामगिर्द निवासी शांजहां बिहार जिसमें डाक्टर साहब ने कुल 3 चोट KUO BURN तहरीर कि है। वा MLR.NO.SKD/RWR/910/2024-DT. 16/3/2024 अजानें अरविन्द पुत्र श्री छातीलाल निवासी जारोली बिहार में डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि है। तथा MLR.NO.SKD/RWR/912/2024-DT. 16/3/2024 दयाशंकर पुत्र श्री घनसाजन निवासी



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### FIRST INFORMATION REPORT

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(धारा 154 दंड प्रक्रिया संहिता के तहत)

कटिहार बिहार में डाक्टर साहब ने कुल 3 चोट KUO BURN लगनी तहरीर कि है। वा  
MLR.NO.SKD/RWR/913/2024-DT. 16/3/2024 अजाने राजेश पुत्र श्री रामशाहीद निवासी जाखोली  
बिहार नें डाक्टर साहब नें कुल 4 चोट KUO BURN लगनी तहरीर कि है। वा  
MLR.NO.SKD/RWR/914/2024-DT. 16/3/2024 अजानें राहूल पुत्र श्री सुनील निवासी जमुई बिहार में  
डाक्टर साहब नें कुल 3 चोट KUO BURN लगनी तहरीर कि है। तथा MLR.NO.SM/RWR/132  
-DT.16/3/2024 अजानें मनोज पुत्र श्री रामसिंह निवासी गोंडा उतर प्रदेश में डाक्टर साहब नें कुल 1  
चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/133 -DT.16/3/2024 राकेश पुत्र श्री  
जगदीश निवासी झांसी उतर प्रदेश में कुल 1 चोट KUO BURN लगनी तहरीर कि है। वा  
MLR.NO.SM/RWR/134 -DT.16/3/2024 अजानें सुरज मोहन पुत्र श्री शिव कुमार निवासी बंका बिहार  
में डाक्टर साहब नें कुल 4 चोटे KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/135  
-DT.16/3/2024 अजानें रामू पुत्र श्री पाहरु निवासी गौरखपूर उतर प्रदेश में डाक्टर साहब ने कुल 4 चोट  
KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/136 -DT.16/3/2024 अजानें पंकज पुत्र श्री  
बांधू निवासी कपूर रेवाड़ी में डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि है। वा  
MLR.NO.SM/RWR/137 -DT.16/3/2024 अजानें घनश्याम पुत्र श्री तोतर निवासी सिकराना रेवाड़ी में  
डाक्टर साहब ने कुल 4 चोट KUO BLUNT लगनी तहरीर कि है। वा MLR.NO.SM/RWR/138  
-DT.16/3/2024 अजानें सालू पुत्र श्री हरेन्द्र निवासी टारियां बिहार में डाक्टर साहब ने कुल 5 चोट  
KUO BLUNT लगनी तहरीर कि है। वा MLR.NO.SM/RWR/139 -DT.16/3/2024 अजानें दिवेश पुत्र श्री  
भानू प्रताप निवासी कपूरपूर रेवाड़ी में डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि है।  
वा MLR.NO.SM/RWR/140 -DT.16/3/2024 अजानें मुकेश पुत्र श्री नत्थूराम निवासी खैखड़ उतर प्रदेश  
में डाक्टर साहब ने कुल 3 चोट KUO BURN लगनी तहरीर कि है। वा  
MLR.NO.SM/RWR/141 -DT.16/3/2024 अजानें विजय पुत्र श्री बालकिशन निवासी मोहनपूरा रेवाड़ी में  
डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/142  
-DT.16/3/2024 अजानें अमरजीत पुत्र श्री लालमण निवासी अजीपुरा उतर प्रदेश में डाक्टर साहब ने कुल  
4 चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/143 -DT.16/3/2024 अजानें विकास  
पुत्र श्री जल कुमार निवासी रामदौरा रेवाड़ी में डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर  
कि है। वा MLR.NO.SM/RWR/144 -DT.16/3/2024 अजानें रतीलाल पुत्र श्री त्रिलोकनाथ निवासी  
होरखपूर रेवाड़ी में डाक्टर साहब ने कुल 3 चोट KUO BURN लगनी तहरीर कि है। वा



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

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(धारा 154 दंड प्रक्रिया संहिता के तहत)

MLR.NO.SM/RWR/145-DT.16/3/2024 अजानें सन्तोष पुत्र श्री रामगिरी निवासी बांदा रेवाड़ी में डाक्टर साहब ने कुल 3 चोट KUO BURN लगनी तहरीर कि है। वा MLR.NO.SM/RWR/146 -DT.16/3/2024 अजानें अजय पुत्र श्री शिवचरण निवासी खुशनिधा रेवाड़ी में डाक्टर साहब ने कुल 4 चोट KUO BURN लगनी तहरीर कि है। तथा प्राप्त शुदा रुक्का में डाक्टर साहब ने कुल 30 मजरुबान दिखाल होंने दर्शाये है। जिसमें क्र.सं 1 से 22 तक RAFTER TO HIGHER CENTRE AND REST IS ADMIT AND UNFIT FOR STATEMENT तहरीर किया है। इसके उपरान्त आज दिनांक 17/3/2024 को मन ASI मय सिपाही महीपाल न. 116/रेवाड़ी वा सिपाही जाकीर न. 510/रेवाड़ी के बराये हसूल ब्यान मजरुबान के ट्रामा सेंटर रेवाड़ी पहुंचा हूँ। जहां पर मन ASI ने एक लिखित दरखास्त 10 मजरुबान एडमिट के ब्यान लेने के सम्बन्ध में डाक्टर साहब के सम्मुख पेश कि जिसमें डाक्टर साहब ने FIT FOR STATEMENT तहरीर किया है। इसके उपरान्त मन ASI वाई में पहुंचा हूँ। जहां पर मजरुब राजकुमार पुत्र श्री राधेश्याम निवासी सेझिया रैतादल सिंह थाना तरबगंज जिला गोंडा उतर प्रदेश हाल किरायेदार औम नगर धारुहेडा जिला रेवाड़ी ने मन ASI को अपना ब्यान अंकित कराया जिसको मन ASI ने पढ़कर सुनाया व समझाया जिस पर उसने अपने दिये हुये ब्यान को सही मानकर अपने ब्यान के नीचे अपने हस्ताक्षर बा हरुफ हिन्दी किये है। जिसकी मन ASI ने तसदीक कि है। जो प्राप्त शुदा MLR,S मजरुबान वा प्राप्त शुदा ब्यानबाला मजरुब राजकुमार उपरोक्त से सरे दस्त सुरज जुर्म जैर धारा 287/337/34 IPC का सरजद होना पाया जानें पर तहरीर हजा बराये कामयी मुकदमा बदस्त सिपाही महीपाल न. 116/रेवाड़ी के अरसाल थाना है। बाद कायमी मुकदमा नम्बर पर्चा से सूचित करे। मन ASI मशरुफ तपतीश होता हूँ। अज - ट्रामा सेंटर रेवाड़ी SD/ VIJENDER ASI थाना धारुहेडा दि.17/3/2024 AT.01.05 pm अज थाना - हस्ब आमद तहरीर पर मुकदमा न. 78 दिनांक 17.03.2024 धारा 287,337,34 भा.द.स थाना धारुहेडा दर्ज रजिस्ट्रर किया जाकर FIR की प्रगार प्रतिया कम्पुटर द्वारा नियमानुसार तैयार की जाकर ईलाका मजीस्ट्रेट साहब व अफसरान बाला की सेवा में भिजवाई जा रही है। नकल मिशाल पुलिस मय असल तहरीर आरिन्दा सि. के निज्द I/O वर मौका भेजी जा रही है नोट- यह अभियोग SI विनोद कुमार की हाजरी मे दर्ज किया जा रहा है।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

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(1) Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): or (या) Rank (पद): Asst. SI (Assistant Sub-Inspector)

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम):  
Vijender Singh

No. (सं.): 117RWR to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

Directed (Mobile No. of I.O.) (जांच अधिकारी का मोबाइल नंबर): 919466232291

(3) Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या) District (ज़िला):

(4) Transferred to P.S. (थाना):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)

R.O.A.C. (आर.ओ.ए.सी.)

14. Signature / Thumb impression of the complainant / informant (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान)

Signature of Officer in charge, Police Station (थाना प्रभारी के हस्ताक्षर)

Name (नाम): JAGDISH CHAND

Rank (पद): I (Inspector)

No. (सं.): 71MWT



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

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प्रथम सूचना रिपोर्ट  
(धारा 154 दंड प्रक्रिया संहिता के तहत)

15. Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):



## HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)

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Attachment to item 7 of First Information Report (प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: ( If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (कद (से.मी.) )	Complexion (रंग)	Identification Mark(s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	Male					

Is pox pitted: Yes

Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दाँत)	Hair (बाल)	Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनावा)
8	9	10	11	12	13

Language/Dialect (भाषा/बोली)	Place of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा(सफेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)



**HARYANA POLICE CITIZEN SERVICES (हरियाणा पुलिस नागरिक सेवा)**

**FIRST INFORMATION REPORT**

(Under Section 154 Cr.P.C.)

प्रथम सूचना रिपोर्ट

(धारा 154 दंड प्रक्रिया संहिता के तहत)

*(Faint, mostly illegible text, likely bleed-through from the reverse side of the page)*

To  
The Worthy Deputy Commissioner  
Rewari.

No. 395

Dated: 15-04-2024

**Subject: Reply of "Notice of hearing Suo Moto matter" of your letter no. 6194-6197 dated 15-04-2024.**

Respected Sir,

On the subject mentioned in your letter no. 6194-6197 dated 15-04-2024 the information asking by you is as follow point wise:

Point 1: List of the employees injured in accident. The present status of injured workers.

Who is bearing the cost of treatment of injured workers?

Reply: 39 workers were injured. Presently 19 workers has discharged, 4 workers admitted in PGIMS Rohtak and 16 has expired. The management is bearing the all treatment cost.

The details are in **ANNEXURE 1** in attachment enclosed.

Point 2: Who is liable to inspect the Industry/ equipment periodically to avoid such accident? Weather concerned department inspected the same on time.

Reply: As per policy the company was inspected on dated 20-07-2021, The Inspection report (**Lifelong inspection Report Factory Act**) is in attachment enclosed. Periodically equipment testing done by the competent persons not by the department as per Factory Act 1948.

As per the Transparent Inspection Policy of the Labour Department vide letter no. 3561-3641 date 27-06-2016 the Inspection Criteria is as follows:

The inspections shall be conducted by the individual officer or a team of maximum three officers of the department. The Inspecting Officer/ team of inspecting officers shall be selected by the computerized system preferably in the following manner but shall be finalized by the Chief Inspector of Factories, Haryana, keeping in view the number of unit in particular slab in the particular area of jurisdiction:-

Sr. No	No. of workers employed	Inspecting officers
1	Non Hazardous Units employing up to 50 workers	Exempted
2	Up to 250 (except Non Hazardous Units employing up to 50 workers)	Assistant Director(IS&H) or Assistant Director (IS&H), Chemical
3	251 to 1000	Deputy Director (IS&H)
4	Above 1000	Joint Director(IS&H)

Point 3: What remedies are available with the concerned department, if such accident took place?

Reply: As Directorate of Industrial safety & Health is an enforcement and advisory body, the safety awareness programmes and Factory Act 1948 inspections conducted by the department.

Point 4: Weather any compensation has been provided to the affected employees?

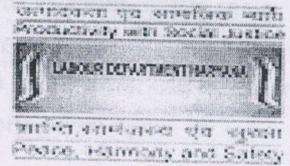
Reply: The compensation has paid by the management and the details are in **ANNEXURE 1** in attachment enclosed.

Yours Sincerely

Assistant Director (Industrial Safety & Health)  
Labour Department, Rewari



No. 702  
 Dated- 22-07-2021  
 STATE OF INDUSTRIAL SAFETY & HEALTH, HARYANA  
 LABOUR DEPARTMENT  
 GOVERNMENT OF HARYANA



**REPORT**

(Under The Factory Act, 1948)

**Name & Address of Factory** M/sLifelong India Pvt.Ltd  
 Plot no.- 76, Industrial Area Dharuhera  
 Distt.- Rewari

**Date of Inspection** 20-07-2021

**Name of Inspecting Officer** Er. Ramesh Singh, Deputy Director, (Industrial Safety & Health)-  
 Gurugram-II  
 Er. Rekha Chhikara, Asstt. Director, (Industrial Safety & Health) Chemical-  
 Gurugram

**Name of Occupier** Sh. Vijay Kumar

**Name of Factory Manager** Sh.Arun Kumar

**Manufacturing Process** Plastic Auto parts

Sr. No.	Section	Rule	Observations
1	45	69	Content of first aid Box provided in the factory for emergent condition is not, as prescribed, also the notice containing the names of the workers within the precincts of the factory who are trained in the first aid treatment and who are in charge of the first aid boxes or cupboards and at conspicuous place & near each such box or cupboard and the notice indicating the work room where the said person will be available not pasted.
2	61	86	Notice of Period of works in form no. 11 not displayed in the factory and Copies of the same in duplicate not sent to the concerned Assistant Director (IS&H).
3	7A		The passageway is obstructed by parking material trolley in the passageway of assembly area, which may hurt/hit any of the workers working there in.
4	7A	66B	Rubber mats are not provided under/infront of the electrical panels installed in the vibro shedarea of the factory to minimize the hazard of electrocution.

5	29	60A	<p>i. Lock pin arrangement has not been provided to hook assembly of the chain pulley block used near pump room area of the factory.</p> <p>ii. The Maximum safe working load has not been clearly marked on/near the overhead cranes installed at the HPDC section.</p>
6	21		Fast moving power transmission belt pulleys of scrap grinding machine, scrap cutting machine installed in grinding shed have not been guarded/fenced.
7	87	102 Sch. XI, XIV	Cautionary notices/ Instruction are not displayed nearby thinner stored/using in the chemical store area and diesel storage area of the factory in a language understood by the majority of workers, to draw attention to all workers about the hazard to health and precautions to be adopted to save them-self in case of any emergency.
8	38	66	Material is placed in front of electrical panel in vibro shed area, obstructing for operating/using in case of any emergency.
9	46	71, 74 & 76	<p>i) The door of canteen building is not fly proof.</p> <p>ii) Rate list has not been displayed in the canteen.</p>
10	41B(2)	70F	The occupier has not furnished the information to Deputy Director/Asstt. Director (IS&H) about the name and quantities of chemicals used and stored in the factory and brief description of the processes carried on in the factory.
11	87	102 Sch-XI pt.II(13& 22)	Effective exhaust and ventilation arrangement are not made in HPDC area to prevent workers from the inhalation of fumes and accumulation in the working area.
12		67-B	Safety Committee is not constituted in accordance consisting of elected members of workers, constitution describing the rights, duties, selection procedure etc. for the safety committee.
13	87	66(4a), 102 Sch-XI Pt-III(1)1	Flameproof lights, fittings and other appliances are not provided at the strategic areas where flammable chemical such as thinner is being used and handled to prevent the danger of their being source of ignition.

Asstt. Director  
Industrial Safety & Health Chemical  
Gurugram

Deputy Director  
Industrial Safety & Health

Gurugram-II

## ANNEXURE I

## Status of Benefit given by the Labour Welfare Board and Management to Injured/deceased workers by Lifelong India Pvt Ltd, Dharuhera

S.NO	NAME	FATHER NAME	CONTRACTOR	Treatment at	Treatment cost born by	Benefit Given by the labour welfare board to Injured Workers	Benefit Given by the labour welfare board to Deceased Workers	Benefit given by the Management to Deceased Workers	FULL & FINAL	Funeral Expenses From ESIC	Total Benefit given Till date	To be Paid	ESIC	EPF
1	DAYA SHANKAR	GHANSHYAM	SHIVAM	PGI Rohtak	Full cost by Company	200000	500000	700000	28204	15000	143204	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
2	MANOJ	RAM SHEHI	SHIVAM	PGI Rohtak	Full cost by Company	200000	500000	700000	3907	15000	141597	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
3	SALLU	HARINDER	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	100000	500000	700000	27151	15000	132151	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
4	RAJESH	RAMSABD	SHIVAM	PGI Rohtak	Full cost by Company	200000	500000	600000	26346	15000	1341346	1150000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
5	AJAY	SHIV CHARAN	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	200000	500000	600000	20370	15000	1335370	1150000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
6	DIVESH	BHANU PARTAP	SHIVAM	PGI Rohtak	Full cost by Company	100000	500000	700000	15783	15000	1336983	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
7	DEVANAND	RAM GARIB	SHIVAM	PGI Rohtak	Full cost by Company	100000	500000	700000	2353	15000	1317353	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
8	RAMU	PWARU	SHIVAM	PGI Rohtak	Full cost by Company	100000	500000	600000	16713	15000	1314713	1150000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
9	GHANSHAYM	TOTA RAM	SHIVAM	PGI Rohtak	Full cost by Company	200000	0	700000	20867	15000	935867	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
10	PANKAJ	VIJAY BAHADUR	SHIVAM	PGI Rohtak	Full cost by Company	200000	0	700000	8290	15000	921290	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
11	NEERAJ	BALRAM	SHIVAM	PGI Rohtak	Full cost by Company	200000	0	700000	6029	15000	921029	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
12	SURYA MOHAN	SHIV KUMAR	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	100000	0	700000	39344	15000	854344	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
13	KANHIYA KUMAR	SHRI RAM MATHO	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	100000	0	700000	25959	15000	819959	1050000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE

S.NO	NAME	FATHER NAME	CONTRACTOR	Treatment at	Treatment cost born by	Benefit Given by the labour welfare board to Injured Workers	Benefit Given by the labour welfare board to Deceased Workers	Benefit given by the Management to Deceased Workers	FULL & FINAL	Funeral Expenses From ESIC	Total Benefit given Till date	To be Paid	ESIC	EPF
14	VIJAY	BALKISHAN	SHIVAM	PGI Rohtak	Full cost by Company	200000	0	600000	16228	15000	831228	1150000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
15	AMARJEET	LALMAN	SHIVAM	PGI Rohtak	Full cost by Company	100000	0	0	27038	15000	142038	1750000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
16	MUKESH	NATHUSINGH	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	100000	0	0	14358	15000	123258	1750000	Pension after Document Clearance	EDLI UP TO 7.5 LAKH+FAMILY PENSION FROM PF DEPTT AFTER DOCUMENTS CLEARANCE
17	RATI LAL	TRILOK SINGH	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	100000	0	0	0	0	100000	0	0	0
18	ROHIT	SUNIL KUMAR	ASHWANI	Civil Hospital, Rewari	Full cost by Company	100000	0	0	0	0	100000	0	0	0
19	RAHUL	SUNIL	ASHWANI	PGI Rohtak	Full cost by Company	100000	0	0	0	0	100000	0	0	0
20	RAKESH SAHU	JAGDISH	LIFELONG	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
21	MANISH	RAM PRAKASH	INCREDIBLE MANPOWERFORCE	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
22	VIKAS	JAI KUMAR	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	50000	0	0	0	0	50000	0	0	0
23	DHARME NDRA RAY	DHURENDRA RAY	INCREDIBLE MANPOWERFORCE	PGI Rohtak	Full cost by Company	50000	0	0	0	0	50000	0	0	0
24	SOMVEER	KALYAN SINGH	INCREDIBLE MANPOWERFORCE	Verma Nursing Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
25	ARVIND	CHADI LAL	ASHWANI	PGI Rohtak	Full cost by Company	50000	0	0	0	0	50000	0	0	0
26	MUKESH	RAMESH	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
27	HARITESH	SHREE RAM	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
28	SANJAY	RAM KISHAN	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
29	SONAJ	NBULA	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
30	SONU	SHIVKUMAR	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
31	MAHABIR	GAURI SHANKAR	ASHWANI	PGI Rohtak	Full cost by Company	50000	0	0	0	0	50000	0	0	0
32	PRITAM	RAM RATTAN	SHIVAM	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
33	RAJ KUMAR	RADHE SHYAM	SHIVAM	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
34	SONTOSH	KRISHAN LAL	SHIVAM	PGI Rohtak	Full cost by Company	50000	0	0	0	0	50000	0	0	0

S.NO	NAME	FATHER NAME	CONTRACTOR	Treatment at	Treatment cost born by	Benefit Given by the labour welfare board to Injured Workers	Benefit Given by the labour welfare board to Deceased Workers	Benefit given by the Management to Deceased Workers	FULL & FINAL	Funeral Expenses From ESIC	Total Benefit given Till date	To be Paid	ESIC	EPF
35	SANJAY	JAGAN NATH	SHIVAM	Verma Nursing Home.	Full cost by Company	50000	0	0	0	0	50000	0	0	0
36	ANIL KUMAR	RAMGARIB	SHIVAM	Verma Nursing Home.	Full cost by Company	50000	0	0	0	0	50000	0	0	0
37	SACHINVE RMA	SANTRAM	SHIVAM	Verma Nursing Home.	Full cost by Company	50000	0	0	0	0	50000	0	0	0
38	MULAYAM	RAMESH CHAND	SAINICONTRACTOR	Verma Nursing Home.	Full cost by Company	50000	0	0	0	0	50000	0	0	0
39	SURAJ	KANHAIYALAL	ASHWANI	Civil Hospital, Rewari	Full cost by Company	50000	0	0	0	0	50000	0	0	0
<b>TOTAL BENEFIT TILL DATE</b>											<b>17638940</b>	<b>18600000</b>	<b>0</b>	<b>0</b>



Haryana State Pollution Control Board  
Regional Office, Rewari at SCO-D6 & D-7,  
Suncity Commercial Complex, Sector-6, A-Block Rewari  
Tele Fax: 01274-244241, E-Mail: hspcbrodr@gmail.com



Dated 15/04/2024

No. HSPCB/RWR/2024/ 73

To

The Deputy Commissioner  
Rewari

Sub: - Notice of hearing Suo Motu matter In re:news item appearing in The Hindu dated: 16-03-2024 Titled "Around 40 injured as boiler explodes in factory in is Haryana"..

Ref- Your office letter No. 6194-6197/LFA dated 15.04.2024.

In this connection, it is submitted that the desired information regarding above said subject sited above of Haryana State Pollution Control Board, Rewari Region is as under: -

Sr. No.	Information	Reply
a.	List of employees / person injured in accident. The Present treatment status of injured person (dead / alive / under treatment). Who has bear the cost of treatment of each employee? Detail report whether company has bear the cost / insurance company or individual has paid the treatment cost. (full or partial).	Not relates to HSPCB, Rewari
b.	Who is liable to inspect the industry / equipment periodically to avoid such accident? Whether concern inspected the same well in time or not? If Yes, provide the detailed inspection report. if No, what action has been taken against the delinquent.	Regarding this incident, Worthy Deputy Commissioner, Rewari has constituted a joint committee consisting of following officers: - i). Sub Divisional Officer (C) Rewari, ii). Assistant Director, Industrial Safety & Health Rewari, iii). Assistant Labour Commissioner, Rewari, iv). Fire Officer, Rewari to inspect the cause of incident vide order No. 6123-6126/LFA dated 17.03.2024 and as per joint committee report, Assistant Director, Industrial Safety & Health Rewari is concerned department for this kind of mishap. Hence report may be sought from concerned departments i.e. Industrial Safety & Health, Labour and Fire Department.
c.	What remedies are available with the concern department, if such accident took place?	Not relates to HSPCB, Rewari
d.	Whether any compensation has been provided to the effected employees by any means or not?	Not relates to HSPCB, Rewari

Submitted for your kind information and further necessary action please.

  
Regional Officer,  
Rewari Region  
fcs

To  
The Worthy Deputy Commissioner  
Rewari.

Date: 15-04-2024

No. - 975

**Subject: Reply of "Notice of hearing. Suo Moto matter" of your letter no. 6194-6197, dated 15-04-2024.**

Respected Sir,

On the subject mentioned in your letter no. 6194-6197 dated 15-04-2024 the information asked by you is as follow point wise:

Point 1: List of the employees injured in accident. The present status of injured workers.  
Who is bearing the cost of treatment of injured workers?

Reply: 39 workers were injured. Presently 19 workers have been discharged, 4 workers under treatment in PGIMS Rohtak and 16 has expired. The management is bearing the all the treatment cost.

The details are in ANNEXURE 1 in attachment enclosed.

Point 2: Who is liable to inspect the Industry/ equipment periodically to avoid such accident?  
Weather concerned department inspected the same on time.

Reply: For the inspection of industry/equipment, inspection is conducted by Assistant Director/Deputy Director under the Factory Act, 1948, whereas, Assistant Labour Commissioner/Deputy Labour Commissioner conducts inspection under Payment of wages Act, Minimum Wages Act, Payment of Gratuity Act, Contract Labour Act, Payment of Bonus Act, Equal Remuneration Act.

As per policy, the company was inspected on dated 20-07-2021, The Inspection report (**Lifelong inspection Report under various labour laws except Factory Act, 1948**) is in attachment enclosed.

As per the Transparent Inspection Policy of the Labour Department vide letter no. 3561-3641 date 27-06-2016 the Inspection Criteria is as follows:

The inspections shall be conducted by the individual officer or a team of maximum three officers of the department. The Inspecting Officer/ team of inspecting officers shall be selected by the computerized system preferably in the following manner but shall be finalized by the Labour Commissioner, Haryana, keeping in view the number of unit in particular slab in the particular area of jurisdiction: -

Sr. No	No. of workers employed	Inspecting officers
1	Service sector units employing less than 50 workers	Exempted
2	Up to 250	Assistant Labour Commissioner
3	Above 250	Deputy Labour Commissioner

Point 3: What remedies are available with the concerned department, if such accident took place?

Reply: If such accident occurs the Assistant Labour Commissioner cum Commissioner, under Employee Compensation Act, sends Section 10A notice under Employee Compensation Act and if workers are not covered under ESI, then as per Employee Compensation Act, Compensation is awarded to the injured/deceased employee.

Point 4: Whether any compensation has been provided to the affected employees?

Reply: The Employee's being covered under ESI; The Employee's Compensation Act was not applicable to them. However, the management on humanitarian grounds agreed to Pay Rs. 17,50,000/- to the nominees of each deceased worker, out of this amount some amount has already been released and rest amount will be paid in due course of time. The details are in ANNEXURE 1 in attachment enclosed.

Yours Sincerely

*mjay Astt*  
 ✓ Assistant Labour Commissioner  
 Labour Department, Rewari

Financial Assistant as on 15/04/2024														
Compensation Detail (Green colour amount is released and yellow one is under process)														
S.NO	NAME	FATHER NAME	CONTRACTOR	ADDRESS	Treatment at	Current Health Status of worker	Amount released by Haryana Labour Welfare Board	Amount released by Company	Total released	Amount to be released by Company	Monthly Pension Benefits	EDLI Payment (Assistance will be up to 7.5 Lakh)	Temporary Disablement Benefit by ESI- 90% of their current salary (For the duration of Hospitalized or bedridden)	Treatment Cost
1	AJAY	SHIV CHARAN	INCREDIBLE MANPOWER ORCE	VI-USANEEDHA DII-MAINPURI (UP)	PGI Rohtak	Expired	700,000	600,000	1,300,000	1,150,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
2	AMARJEET	LALMAN	SHIVAM	ROJAHAJIRPARWA(U P)	PGI Rohtak	Expired	100,000	-	100,000	1,750,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
3	ANIL KUMAR	RAMGARIB	SHIVAM	VILLAGE-FUJIAPUR, LIKHPURA, TEHSIL-TARAVGANJ, DIST-GONDA(UP)	Verma Nursing Home, Dharuhera, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
4	ARVIND	CHADLAL	ASHWANI	VILLAGE-JHAKOLI (UP)	PGI Rohtak	In Hospital	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
5	DAYA SHANKAR	GHANSHYAM	SHIVAM	B-1/120 NAND NAGRI MANDOLI SABOLI NORTH EAST DELHI PIN 110093	PGI Rohtak	Expired	700,000	700,000	1,400,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
6	DEV ANAND	RAM GARIB	SHIVAM	VILLAGE-SANJIA(UP)	PGI Rohtak	Expired	600,000	700,000	1,300,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
7	DHARMENDRA RAY	DHURENDRA RAY	INCREDIBLE MANPOWER ORCE	CHORMASIWANBHA GWANPUR HATBIHARB41406	PGI Rohtak	In Hospital	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
8	DIVESH	BHANU PARTAP	SHIVAM	VILLAGE-KAPORPURA(UP)	PGI Rohtak	Expired	600,000	700,000	1,300,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
9	GHANSHYAM	TOTA RAM	SHIVAM	VILLAGE-SIKRONA (UP)	PGI Rohtak	Expired	200,000	700,000	900,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
10	HARITESH	SHREE RAM	ASHWANI	VILLAGE-JAGIKAPURA (UP)	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
11	KANHYA KUMAR	SHRI RAM MATHO	INCREDIBLE MANPOWER ORCE	VI-SANICHANDASARAN BIHAR 841419	PGI Rohtak	Expired	100,000	700,000	800,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
12	MAHABIR	GAURI SHANKAR	ASHWANI	ARJUN NAGAR, DISTRICT-BAHRAICH (UP)	PGI Rohtak	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer

S.NO	NAME	FATHER NAME	CONTRACTOR	ADDRESS	Treatment at	Current Health Status of worker	Amount released by Haryana Labour Welfare Board	Amount released by Company	Total released	Amount to be released by Company	Monthly Pension Benefits	EDLI Payment (Assistance will be up to 7.5 Lakh)	Temporary Disablement Benefit by ESI- 90% of their current salary (For the duration of Hospitalized or bedridden)	Treatment Cost
13	MANISH	RAM PRAKASH	INCREDIBLE MANPOWER ORCE	VILLAGE-GARM TIYARABHAR 802132	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
14	MANOJ	RAM SHEHI	SHIVAM	DISTRICT-GONDA (UP)	PGI Rohtak	Expired	700,000	700,000	1,400,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
15	MUKESH	NATHUSINGH	INCREDIBLE MANPOWER ORCE	AKURRI SALEMPURKASHGAN JUP207403	PGI Rohtak	Discharged	100,000	-	100,000	-	-	-	Not applied yet by worker	By Employer
16	MUKESH	RAMESH	ASHWANI	VILLAGE-KUKEOLI (UP)	Civil Hospital, Rewari	Expired	50,000	-	50,000	1,750,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
17	MULAYAM	RAMESH CHAND	SAINICONTR ACTOR	VILLAGE-BHASENDER KALA, TEHSIL-NEJA, DIST-PRAYAGRAJ (UP)	Verma Nursing Home, Dharubera, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
18	NEERAJ	BALRAM	SHIVAM	VILLAGE-GOKULPUR, TEHSIL-BAHRAICH, RUPADIH A (UP) 271881	PGI Rohtak	Expired	200,000	700,000	900,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
19	PANKAJ	VJAY BAHADUR	SHIVAM	VILLAGE-KAPORPURA (UP)	PGI Rohtak	Expired	200,000	700,000	900,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
20	PRITAM	RAM RATTAN	SHIVAM	VILLAGE-JHAKOLI (UP)	Civil Hospital, Rewari	In Hospital	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
21	RAHUL	SUNIL	ASHWANI	ARJUN NAGAR, DISTRICT-BAHRAICH (UP)	PGI Rohtak	Discharged	100,000	-	100,000	-	-	-	Not applied yet by worker	By Employer
22	RAJ KUMAR	RADHE SHYAM	SHIVAM	VILLAGE-FUJAPUR, LIKHUPURA, TEHSIL-TARAVGANI, DIST-GONDA (UP)	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
23	RAJESH	RAMSABD	SHIVAM	VILLAGE-JHAKOLI (UP)	PGI Rohtak	Expired	700,000	600,000	1,300,000	1,150,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer

S.NO	NAME	FATHER NAME	CONTRACTOR	ADDRESS	Treatment at	Current Health Status of worker	Amount released by Haryana Labour Welfare Board	Amount released by Company	Total released	Amount to be released by Company	Monthly Pension Benefits	EDLI Payment (Assistance will be up to 7.5 Lakh)	Temporary Disabling Benefit by ES1-90% of their current salary (For the duration of Hospitalized or bedridden)	Treatment Cost
24	RAKESH SAHU	JAGDISH	LIFELONG	PRESENT-WARDNO-14 HARNAGAR, DHA RUHERA, DI ST-REWARI (HARYANA)	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
25	RAMU	PWARU	SHIVAM	VILLAGE SEWAL POST KAKRAKHOR SEWAL DIST GORAKHPUR	PGI Rohtak	Expired	600,000	600,000	1,200,000	1,150,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
26	RATI LAL	TRILOK SINGH	INCREDIBLE MANPOWER ORCE	VILL- MADARIAGORAKHP UR UP 273402	PGI Rohtak	In Hospital	100,000	-	100,000	-	-	-	Not applied yet by worker	By Employer
27	ROHIT	SUNIL KUMAR	ASHWANI	ARJUN NAGAR BASAUNA BAHRAUCH (UP) PIN 271825	Civil Hospital, Rewari	Discharged	100,000	-	100,000	-	-	-	Not applied yet by worker	By Employer
28	SACHINVERMA	SANTRAM	SHIVAM	VILLAGE- FULIAPUR, LIKHPURA, TEHSIL- TARAYGANJ, DIST- GONDA (UP)	Verma Nursing Home, Dharuhera, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
29	SALLU	HARINDER	INCREDIBLE MANPOWER ORCE	CHAINPURSARAN, BIHAR- 841424	PGI Rohtak	Expired	600,000	700,000	1,300,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
30	SANJAY	RAM KISHAN	ASHWANI	VILLAGE- PUCHHEVR(U.P)	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
31	SANJAY	JAGAN NATH	SHIVAM	VILLAGE & POST- BHAGRALDIST- GONDA (UP)	Verma Nursing Home, Dharuhera, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
32	SOMVEER	KALYAN SINGH	INCREDIBLE MANPOWER ORCE	VI-BABANPURDI- BULANDSHAHR UP	Verma Nursing Home, Dharuhera, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
33	SONAJ	NBULA	ASHWANI	ALIYABULBUL	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
34	SONTOSH	KRISHAN LAL	SHIVAM	VILLAGE-JHAKOLI (UP)	PGI Rohtak	In Hospital	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
35	SONU	SHIVKUMAR	ASHWANI	VILLAGE- GOVINDPURBAGH	Civil Hospital, Rewari	Discharged	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
36	SURAJ	KANHAIYAL AL	ASHWANI	VILLAGE-JHAKOLI (UP)	Civil Hospital, Rewari	Discharged	50,000	700,000	750,000	-	-	-	Not applied yet by worker	By Employer
37	SURAJ MOHAN	SHIV KUMAR	INCREDIBLE MANPOWER ORCE	VILL- MUZAFHARPURBIHA R	PGI Rohtak	Expired	100,000	-	100,000	1,050,000	Rs. 13500/- under ESIC Rs. 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer

S.NO	NAME	FATHER NAME	CONTRACTOR	ADDRESS	Treatment at	Current Health Status of worker	Amount released by Haryana Labour Welfare Board	Amount released by Company	Total released	Amount to be released by Company	Monthly Pension Benefits	EDLI Payment (Assistance will be up to 7.5 Lakh)	Temporary Disblement Benefit by ESF- 90% of their current salary (For the duration of Hospitalized or bedridden)	Treatment Cost
38	VIJAY	BALKISHAN	BHIVAM	VILLAGE JAKHOLI DIST. FAIZABAD (UP) PIN 225408	PGI Rohtak	Expired	200,000	600,000	800,000	1,150,000	Rs. 13500/- under ESIC Rs 3000/- under EPFO	Calculation under process	Not applicable in death case	By Employer
39	VIKAS	JAI KUMAR	INCREDIBLE MANPOWER FORCE	VILL-BHOJPUR BHAR	PGI Rohtak	In Hospital	50,000	-	50,000	-	-	-	Not applied yet by worker	By Employer
	<b>Total</b>						<b>7,700,000</b>	<b>9,400,000</b>	<b>17,100,000</b>	<b>18,600,000</b>				

प्रेषक :-

व्यक्तल मेन्ट अधिकारी,  
रेवरी,

सेवा में :-

उपायुक्त महोदय,

रेवरी,

क्रमांक 50L/15/01 दिनांक 16-04-2024

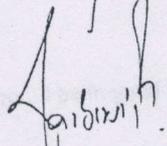
विषय :- Notice of hearing suo motu matter in re: news item appearing in the Hindu dated 16-03-2024 titled "Accident to industrial boiler explodes in factory in HARYANA

उपरोक्त विषय में आपके मापलिय में चाडि पर क्रमांक 6194-6197/LAm दिनांक 15/04/2024 के सन्दर्भ में,

विषयाधीन मामले में आप महोदय को के अनुरोध के साथ अकाउंट कराया जाता है कि दिनांक 16/03/2024 को M/S लाइफ लोड कम्पनी ब्याकडेटा में इस्ट क्लैम्प फर्नी से बड़ा हादसा हुआ उक्त कम्पनी की अग्न दुस्सा की दृष्टि से विवरण निम्न प्रकार से है

1. लाइफ लोड कम्पनी ब्याकडेटा का इस मापलिय के स्वप्ता 20/7/2022 को अग्न दुस्सा चक्कल्या का निरीक्षण किया गया था। जिलेकी निरीक्षण रिपोर्ट प्रति संलग्न है व दिनांक 25/7/2022 को अज्ञामी गिन सल के लिए NOC जारी किया गया था। प्रति खान है।  
(-खानाद-)

अग्निक सुरक्षा व्यवस्था हेतु U.G. Tank, Terrace  
 Tank, Pump Room, Hydrant, Hose Reel, <sup>FIRE EXTINGUISHER</sup> M.C.P., Sprinkler,  
 Hooters, Smoke Detector, Curtain इत्यादि NBC 2016 Part  
 04 revise के अनुक्रम लगाए हुए थे जो एसी उपकरण  
 चाखु दालत में थे व उक्त कम्पनी का दिनांक  
 17/03/2024 को श्री SDM साहू रेवारी के द्वारा  
 निम्नलिखित किया गया है आप मालिक को  
 रिपोर्ट लखित आगामी आवरणक मरिचकी हेतु  
 हो

  
 Fire Station Officer  
 Fire Station Office, Rewari  
 DM

From Assistant Divisional Fire Officer/Fire Station Officer  
FIRE STATION MC REWARI

To M/s LIFELONG INDIA PVT LTD  
Plot No 76 Khasra no 5 20 21 6 15 2 16 25 Industrial area Dharuhera, Distt Rewari  
Memo No. FS/2022/344 dated : 25/07/2022

Subject: Renewal of Fire Safety Certificate Under 15 mtrs. height from the fire Safety Point of View of the Group G- Industrial Building at Plot No 76 Khasra no 5 20 21 6 15 2 16 25 Industrial area Dharuhera, Distt Rewari of LIFELONG INDIA PVT LTD :

Reference to you online No 150922223000102 dated 30/06/2022 on the subject cited above.

Tower Name	Floor Detail	Height	Ground Coverage
01	G+Mezzanine	11.35	8355.60
Basement Level	Basement Area	Remarks	
0	0	0	

Your site for the Renewal of the Fire Safety Certificate has been inspected by the Team of Fire Station Officers, FIRE STATION MC REWARI from fire safety Point of View. The means of escape and Fire Protection system were checked and found as per the National Building Code of India, Part- IV guidelines.

In view of the satisfactory fire protection system / arrangement mentioned as above, this office has no objection for occupation from the Fire Safety point of view, with the following conditions:-

The owner/occupier shall keep duly trained Fire Staff in all three shifts.

The Fire Protection System tested during inspection shall be maintained properly & always should be in good working condition.

If any lapse is found in the fire protection system at the time of inspection or detected during outbreak of fire, action will be taken as per rules against you.

You are directed to apply for Renewal of Fire Safety Certificate in future before 2 month of expiry of your Fire Safety Certificate.

The open set back area is not checked at our end as it shall be checked by concerned building department.

The owner/occupier shall strictly follow the other applicable rules/ regulations/ byelaws laid down regarding fire safety system. If you fail to comply with any of the above terms & conditions you will be liable to be punished as per Section 30,31 & 47 of fire & Emergency Services Act 2022.

You have to perform quarterly, Fire Drill in your building as per NBC with intimation to Fire Department and video graphy evidence to be kept as a record which shall be produced at the time of next Renewal; Officials/Residents/R.W.A. should be mentioned in the drill.

If the Infringements of Byelaws remains un- noticed the Authority reserves the right to amend the Fire Safety Certificate as and when any such Infringements comes to notice after giving an opportunity of being heard and the Authority shall stand Indemnified against any claim on this account.

The owner or occupier of the building shall give a self-declaration certificate annually to the effect that the fire fighting system installed in his building is working in good condition and there is no addition/alteration in the building. The Fire Officer may randomly check such building. In case there is any addition/alteration beyond permissible limits under the Haryana Building Code, 2017, the fire safety certificate shall cease to exist and the owner shall apply for approval of revised Fire Fighting Scheme as per the provisions of section 18.

The above Renewal of Fire Safety Certificate is valid for **Three** year from the date of issue of this letter Applying renewal of the same well in time shall be the responsibility of owner/occupier.

Remarks:- Approval by DMC Rewari



Fire Station Officer

Exercising I  
FIRE STATION MC REWARI  
Digitally signed by Sajjan Kumar  
Sangwan  
Date: 2022.07.25 11:16:22 +05:30  
Reason: Digital Verification

# FIRE & EMERGENCY SERVICES, REWARI

**SUBJECT-** Renewal of No Objection Certificate from fire safety point of view of Industrial building having total plot area of 14075.67 sqm as M/s Lifelong India Pvt Ltd, Plot No -76 Khasra no 5//20,21,6//15/2,16 & 25, Industrial area Dharuhera, Distt Rewari.

With reference to the transaction no. 150912223000275 Dated 05-07-2022.

The case for Issue of No Objection Certificate from fire safety point of view of industrial building , having total plot area 14075.67 sqm as M/s Lifelong India Pvt Ltd, Plot .No -76 Khasra no 5//20,21,6//15/2,16 & 25, Industrial area Dharuhera, Distt Rewari, has been received in this office. The ADFO, has checked and tested the fire fighting system of the above building and found working. The report of ADFO and FSO is enclosed below.

**Building details** - Total plot area- 14075.67 Sqm  
Occupancy-.G-1

Tower/block no.	Floor area ( as per OC)	No. Of floors	Occupied height	Staircase	
				Min. required	provided
01	GF 8355.60 Sqm,	Ground + Mezzanine	11.35 m	02	02

### Fire fighting system details-

S.no.	Norms as per NBC-2016	Requirement	Provision proposed
1	Fire extinguishers( as per s.no.3,table no.7, part-IV)	Required	provided
2	Hose reel ( as per s.no.4,table no.7, part-IV)	Required	provided
3	Dry riser	Not Required	Not provided
4	Wet riser( as per s.no.5,table no.7, part-IV)	Required	Not provided
5	Down comer( as per s.no.6,table no.7, part-IV)	Required	provided
6	Yard hydrant( as per s.no.7,table no.7, part-IV)	Required	provided
7	Automatic sprinkler system( as per s.no.8,table no.7, part-IV)	Required	Required
8	M.C.P( as per s.no.9,table no.7, part-IV)	Required	Provided
9	Automatic detection & alarm system( as per s.no.10,table no.7, part-IV)	Not Required	Not Required
10	U.G fire tank( as per s.no.11,table no.7, part-IV)	Required	Provided (200 KL)
11	Terrace tank( as per s.no.12,table no.7, part-IV)	Required	Provided (20kl)
12	Pumps near UG tank( as per s.no.13,table no.7, part-IV)	Required	Provided (06 nos)
13	Terrace pump( as per s.no.14,table no.7, part-IV)	Not Required	Not Provided
14	Domestic tank connections(should be connected with overflow of fire tank )	Required	Provided
15	Smoke exhaust system & fresh air system in basement	Not Required	Not Provided
16	Water curtain system	Not Required	Not provided
17	Lift well pressurization fan	Required	Provided
18	Means of escape/ signage	Required	Provided

17) Thus, the case may be forwarded for approval please.

~~ADFO~~

'A' for approval

21/7/22

2d/omc

~~ADFO~~

21/7/22

LS

4/1  
21/7/22  
Fire station officer  
Rewari

B/S 21/7/22